Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 186 of 2011.

Dated: 16th May, 2012

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

Orissa Power Transmission Corporation Limited
…. Appellant (s)

Versus

O.E.R.C. & Anr. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta

Counsel for the Respondent(s) :

ORDER

Learned Counsel for the Appellant, Mr. Mehta has prayed for ajornment. None appears for the Commission. However, hearing is fixed on **13th July, 2012.**

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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